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Date: 24/08/2025

Shivamma Vs M.K. Bhavya Poornima & Ors.

Court: Karnataka High Court At Bengaluru

Date of Decision: Feb. 14, 2025

Hon'ble Judges: H.T. Narendra Prasad, J

Bench: Single Bench

Advocate: M Vinaya Keerthy, R V Aneppanavar

Final Decision: Dismissed

Judgement

- H.T. Narendra Prasad, J
- 1. None appears for the appellant.
- 2. As per the order of this Court dated 12.02.2024, it is noted that the learned counsel for the appellant had reported the death of sole appellant.
- 3. Till date, no steps have been taken to bring the legal representatives of deceased appellant on record. Hence, the appeal is dismissed as abated.